## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 206/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

NAME OF THE PARTIES: M/s. Nishkama Jagruti Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

( Herreut Chi Advicati Limit

## ORDER C.S.P. No. 206/230-232/NCLT/MB/MAH/2017

- The Learned Counsel for the Petitioner is present and has filed a Praecipe and stated that the other connected case in the name of "Pawerica Sale and Services Pvt. Ltd." has to be clubbed along with this C.S.P.; being connected Scheme Petition.
- Adjourned to 17.04.2017.m Registry is directed to take necessary steps to club/ tag together the connected Petition.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 11.04.2017